

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 46 of 2013 in
(R.P.) DFR No. 165 of 2013 in
Appeal No. 24 of 2011**

Dated : 5th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Odisha Power Transmission Corporation Ltd.Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. Respondent (s)

**Counsel for the Appellant (s): Mr. R.K. Mehta
Mr. Antaryami Upadhyay**

ORDER

**IA No. 46 of 2013
*(Condone delay Application)***

It is represented that all the Respondents have been served.

However, we entertain a doubt with regard to the maintainability of the Application to condone the delay in filing the Review Petition.

Post the matter on **19.03.2013** for hearing on the question of maintainability.

**(V.J. Talwar)
Technical Member
ts/pg**

**(Justice M. Karpaga Vinayagam)
Chairperson**